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ITEM NO.51

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).21051/2012

GYANENDRA KUMAR SHUKLA & ANR

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 26/11/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Avnish Singh Yadav, Adv.
Ms. Asha Gopalan Nair, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Respondents are reported to be duly and properly served through postal service but neither they appeared nor any steps taken on their behalf.

No further steps are required to be taken.

The matter be processed for listing before the Hon'ble Court, as per rules.

			(M.A. SAYEED)	
			REGISTRAR	

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